

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

Item No. 117
(IB)-197(PB)/2019

IN THE MATTER OF:

Mr. Arunachalam Karthikeyan & anr. Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd. Respondent

Under Section 7 of IBC.

Order delivered on 12.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/petitioner: Ms. Jyoti AC, petitioner in person

ORDER

For order see, CP No. (IB)-1596(PB)/2018.

12.02.2019.
Aarti Makker